

(b) The expenditure of Delhi Liaison Office of Bharat Wagon & Engineering Company is as under:—

	(Rs. in Lakhs)	
	93-94	94-95
Salary and related expenses	5.88	6.23
Rent	7.52	7.52
Conveyance	0.30	0.30
Entertainment	Nil	Nil

(c) The duties performed by the staff of Delhi Office of Bharat Wagon & Engineering Company are generally to liaise and follow up with the administrative Ministry, Railway Board, Wagon India Limited (WIL) and other Government Departments in connection with the work of the Company. Delhi Liaison Office of BWEL interacts with Deptt. of Heavy Industry on behalf of the Holding Company also i.e. BBUNL. The details of expenditure under various heads viz. repair and maintenance, printing and stationery, sales promotion and advertisement, electricity, travelling, telephone and postage is as under:—

	(Rs. in Lakhs)
1993-94	3.68
1994-95	3.01

(d) The expenses of the Delhi Liaison Office except on salary and wages have not shown any significant increase.

#### Escape of Mast GUL

\*313. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that Mast Gul, a militant involved in the torching of Charar-e-Sharief, has crossed over to the other side of Line of Control in Jammu and Kashmir as reported in the Hindustan Times dated 31st July, 1995;

(b) whether any efforts were made to check his movement and whereabouts in

the State before his cross-over to the Line of Control;

(c) if not, the reasons therefor; and

(d) what is the total estimated number of mercenary outfits or individuals active in Kashmir Valley and in the other parts of the State?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI):

(a) According to available reports Mast Gul managed to sneak across the Line of Control into Pakistan alongwith some of his associates sometime in the 2nd week of July 1995.

(b) and (c) Efforts were made by the various agencies to apprehend him including searches/raids based on information gathered from time to time, but he could not be apprehended.

(d) It is not possible to give the precise number of foreign mercenaries operating in the Valley or in the State. There are a number of militant outfits which have foreign mercenaries in their ranks which mainly include the Harkat-ul-Ansar, Hizb-ul-Mujahideen, Lashkar-e-Toiba, Al-Burq, Tahreek-ul-Mujahideen, etc. Till July 31, 1995, as many as 79 foreign nationals/mercenaries have been arrested and 295 killed in the State.

सरकारी क्षेत्र के द्वारा आवंटन का पूरा उपयोग न किया जाना

\*314 श्री राम जेटमलानी:

श्रीमती सुषमा स्वाराज:

क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकारी क्षेत्र के औद्योगिक संस्थानों द्वारा, आठवीं पंचवर्षीय योजना के प्रथम तीन वर्षों के दौरान वार्षिक बजट के अन्तर्गत परियोजनाओं के लिए आवंटित राशि का पूर्ण उपयोग नहीं किया जा सका है;

(ख) यदि हां, तो उपरोक्त वर्षों में प्रत्येक वर्ष कितनी-कितनी राशि आवंटित की गयी थी;

(ग) आवंटित राशि में से कितनी-कितनी राशि वास्तव में व्यय की गई; और

(घ) आवंटित राशि का पूरा उपयोग न किये जाने के क्या कारण हैं?

**उद्योग मंत्री (श्री के० करूणाकरण):** (क) जी हाँ।

(ख) और (ग) वर्ष 1992-93, 1993-94 और 1994-95 के दौरान 20 करोड़ रुपए तथा उससे अधिक की लागत की केन्द्रीय सरकारी क्षेत्र के उद्यमों की परियोजनाओं पर वर्षवार आवंटन की राशि तथा किया गया वास्तविक व्यय नीचे दिया गया है:

वर्ष	20 करोड़ रुपए और उससे अधिक की लागत की परियोजनाएं	
	कुल आवंटन	(करोड़ रुपए) वास्तविक व्यय
1992-93	14219.40	10296.10
1993-94	18341.26	15748.60
1994-95	18885.03	14549.50

(घ) आवंटित की गई राशि का उपयोग न किए जाने के कारणों में कानून तथा व्यवस्था की समस्याएं, भूमि के अधिग्रहण में देरी, नकद राशि की समस्या के कारण ठेकेदारों द्वारा मंद प्रगति, हड़तालें, कुछ राज्यों में भारी वर्षा शामिल है।

#### **Protection of coastal borders**

**\*315. SHRI S. MADHAVAN:** Will the PRIME MINISTER be pleased to state:

(a) what are the steps taken to protect the coastal border in the East and the South sea coasts in view of the intense internal war in Sri Lanka, and

(b) what steps have been taken to prevent smuggling of arms, ammunition, petrol and diesel along these coastal lines?

**THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN):** (a) and (b) Indian Naval and Coast Guard vessels and aircraft maintain continuous sea and air surveillance in the East and the Southern sea coasts to prevent any situation on activity including smuggling of arms, ammunition, petrol and diesel which might affect coastal security and national interests. Naval Detachments have been set up at Nagapattinam, Topputturai, Kodiakarai, Malipattinam,

Jegathapattinam, Thondi and Rameswaram for the purposes of enhanced surveillance and patrolling. In addition, there is a Coast Guard Air Station at Madras, a Naval Air Station at Ramnad and two Coast Guard Stations at Mandapam and Tuticorin which support these efforts. The operational requirements of Naval and Coast Guard Stations along the East and the Southern Coasts are kept under constant review.

#### **Production of Heavy Water**

**\*316. DR. GOPALRAO VITHALRAO PATIL:** Will the PRIME MINISTER be pleased to state:

(a) whether heavy water producing plants have been set up in different parts of the country;

(b) if so, their locations, State and Territory-wise, with production capacity in each case;

(c) whether some mishaps have been reported at these plants during the last three years;

(d) if so, the details thereof, plant-wise and year-wise with reasons for such mishaps;

(e) whether sabotage behind such mishaps has also been reported;